

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2888
ANSWERED ON:11.08.2010
TECHNOLOGY FOR REDUCING CARBON EMISSION
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Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the United Nations Framework Convention on Climate Change (UNFCCC) enjoins upon the developed countries to provide the finance and transfer of technology to developing countries to enable them to respond to climate change;
- (b) if so, the details thereof;
- (c) whether some of the developed countries like United States of America (USA) and others have enacted or propose to enact legislations contrary to the UNFCCC charter, where under companies have been prevented from sale of technology and equipment which reduces carbon emission; and
- (d) if so, the reaction of the Government Thereto?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

- (a)&(b) The Article 4.7 of the United Nations Framework Convention on Climate Change (UNFCCC) enjoins upon the developed countries to provide finance and transfer of technology to developing countries to enable them to respond to climate change.
- (c) The American Clean Energy and Security Act of 2009 has a provision that US shall export clean technology and funding only to those developing countries who have ratified an international treaty and undertaken nationally appropriate mitigation activities that achieves substantial green house gas reduction. However, this bill is yet to be passed by the House of Senate.
- (d) During Climate change negotiations, India has argued that the developed countries should refrain from unilateral actions in the name of climate change that would affect international trade adversely and act as barrier to import of goods and services from developing countries.